



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,3rd June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	PIL/31/2021	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
<b><u>ORDERS</u></b>				
2	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
<b><u>HEARING</u></b>				
3	Cont.Case(Crl).(Suo-moto)/1/2021 FIXED	XXX <b>Versus</b> SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR. R A CHOUDHURY (R-1)
4	<b>WITH</b> PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER  
RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/1057/2021 WITH LCR in WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	I.A.(Civil)/1064/2021 B/O in WP(C)/2437/2020 <b>WITH</b> WP(C)/2437/2020	KRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R CHAKRAVORTY	SC, P W D
	<b>WITH</b> WP(C)/2456/2020	KRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M DEV MS. P DEB MS. N DEB	GA, ASSAM SC, P W D
2	WP(C)/2456/2020  <b>WITH</b> I.A.(Civil)/1063/2021 in WP(C)/2456/2020	KRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M DEV MS. P DEB MS. N DEB	GA, ASSAM SC, PWD
		KRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R CHAKRAVORTY	SC, P W D
<b>MOTION</b>				
3	CRP(I/O)/50/2021 FIXED	BABITA BARJATYA AND 24 ORS <b>Versus</b> AIRPLAZA RETAIL HOLDINGS PVT LTD	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	MR. A DHAR MISS S ROY MD F FARIDI
4	WP(C)/2930/2021 B/O	NABA KRISHNA BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU GA, ASSAM
5	WP(C)/2974/2021 FIXED	KABIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM
6	WP(C)/2975/2021 FIXED	RATAN AIMOL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. E	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
7	WP(C)/2980/2021 FIXED	ANSHUMAN BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D K MEDHI MR. M BISWAS	GA, ASSAM
8	WP(C)/2982/2021 B/O	SUNDAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S N TAMULI	GA, ASSAM

**ADMISSION**

9 WP(C)/2869/2021  
B/O

DR. RAJDEEP DAS  
**Versus**  
THE UNION OF INDIA AND 7 ORS

MR A D CHOUDHURY  
MR. S DEKA  
MR. P DUTTA  
MS. J BORO

MR. A M BORA  
MR. B CHAKRAVARTY  
MR. D K BAIDYA  
ASSTT.S.G.I.

**ORDERS**

10 WP(C)/2389/2021  
FIXED

MD. AKBAR HUSSAIN MAZUMDER  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. J I BORBHUIYA  
MS F BEGUM  
MR. L MOHAN  
MRS. K H CHOUDHURY

SC, PWD ROAD  
MR J ABEDIN (R-5)  
MR. I U CHOWDHURY (R-5)

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1174/2021 B/O	ROMIZ UDDIN @ RAMIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/1333/2021 B/O	BAHUR ISLAM @ BAHUR ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
3	AB/1469/2021 B/O	NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
4	AB/1473/2021 FIXED	RANJU DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
5	AB/1478/2021	TAJUDDIN CHOUDHURY @ TAJUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
6	AB/1488/2021	MD. TABARUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	AB/1497/2021 B/O	MD. ATIQR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM
8	AB/1507/2021 B/O	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
9	AB/1510/2021 B/O	NANDINI TIMUNGPI @ NANDANI TIMUNGPI <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
10	AB/1518/2021 B/O	ANOWARA BIBI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD J ALOM	PP, ASSAM

11	AB/1527/2021 B/O	SRI BIKASH BURAGOHAIN @ BIKASH BOR GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR D MAHANTA MRS. B HAZARIKA	PP, ASSAM
12	AB/1530/2021 B/O	SARIF UDDIN MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY MR. N H LASKAR	PP, ASSAM
13	AB/1534/2021 B/O	BIPUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
14	AB/1542/2021 B/O	AKHIFUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

**BAIL HEARING (BA)**

15	Bail Appln./1062/2021 FIXED	NEHAR ALEMAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
16	Bail Appln./1106/2021 FIXED	KENARAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
17	Bail Appln./1138/2021 FIXED	HITESH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A CHAMUAH PP, ASSAM

**BAIL HEARING**

18	AB/1186/2021 B/O	MAHIR UDDIN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	AB/1311/2021 FIXED	TOTA MIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
20	AB/1367/2021 FIXED	MOJAHER HUSSAIN KHAN @ MOJAHER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
21	AB/1378/2021 FIXED	SAIDUL ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1177/2021	ISIAH MARAK <b>Versus</b> THE STATE OF ASSAM	MR. R DE	PP, ASSAM
2	Bail Appln./1178/2021	MAIDUL ISLAM @ MAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MS. P HAZARIKA	PP, ASSAM
3	Bail Appln./1179/2021	SALMA BIBI @ SALMA AKHTAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM MS H FATIMA	PP, ASSAM
<b><u>MOTION</u></b>				
4	Crl.Pet./340/2021 B/O	RANJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
5	AB/1511/2021 B/O	REJAUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
6	AB/1532/2021	SRI LEHANG MOCHAHARY@ MOCHARY <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
7	AB/1537/2021	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
8	Bail Appln./703/2021	MANUHAR PRADHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
9	Bail Appln./800/2021	MD RAMJIUDDIN @ RANJIUDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
10	AB/537/2021	JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM



11	AB/567/2021	SOFIQL ISLAM @ SOFIQUR ROHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
12	AB/871/2021 FIXED	NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
13	AB/1050/2021 B/O	MD ATIKUR @ ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR M ALI MR. Y ALI	PP, ASSAM
14	AB/1081/2021 B/O	RATAN KURI <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
15	AB/1212/2021	SONESWAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. R K BORAH MR. R PHUKAN	PP, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/1538/2021	RUPAM SARMA <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
2	AB/1539/2021	GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MR R BARMAN	PP, ASSAM
3	AB/1540/2021	GUPTAMONI MEDHI <b>Versus</b> THE STATE OF ASSAM	MR A AHMED MR. S SHARMA	PP, ASSAM
4	AB/1543/2021 B/O	SANJAY DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<b><u>ADMISSION</u></b>				
5	CrI.A./118/2021 B/O	SADDAM HUSSAIN @ SADDAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/263/2021 <b>in</b> CrI.A./118/2021	SADDAM HUSSAIN @ SADDAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
6	Bail Appln./987/2021 FIXED	NAOREM ANAND MEITEI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
7	Bail Appln./1084/2021 FIXED	RAHMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
8	Bail Appln./1153/2021 FIXED	BITUPON GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
9	AB/1280/2021 FIXED	DIPAK NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
10	AB/1040/2021	MAHESWAR BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B C MUCHAHARY	PP, ASSAM

- |    |                       |   |                           |           |
|----|-----------------------|---|---------------------------|-----------|
| 11 | AB/1281/2021<br>FIXED | PUNAMJYOTI BURAGOHAIN<br><b>Versus</b><br>STATE OF ASSAM                    | MR. M SARMA               | PP, ASSAM |
| 12 | AB/1314/2021<br>FIXED | SYED MINTUL AHMED @ HAQUE AND<br>ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MS G DEKA<br>MS. K KALITA | PP, ASSAM |
| 13 | AB/1421/2021<br>FIXED | MOHIBUR RAHMAN @ MOHIBUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. S I BORA              | PP, ASSAM |

**ORDERS**

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|----|--|--|---|--|
| 14 | I.A.(CrI.)/319/2017<br>WITH OFFICE NOTE & LCR 3<br>FILES, B/O<br><b>in</b> CrI.A./160/2017<br><b>WITH</b><br>CrI.A./160/2017 | NAVRATAN LAL SONI<br><b>Versus</b><br>SUPERINTENDENT OF CUSTOMS<br>PREVENTIVE UNIT | MR. M BISWAS<br>MS.H DAS<br>MR A TALUKDAR                                       | MR. S C KEYAL, SC,<br>CUSTOMS DEPARTMENT |
|    |  | NAVRATAN LAL SONI<br><b>Versus</b><br>SUPERINTENDENT OF CUSTOMS<br>PREVENTIVE UNIT | MR. I H BARBHUIYA<br>MR. M BISWAS<br>MR T THAKURIA<br>MS.H DAS<br>MR A TALUKDAR | MR. S C KEYAL, SC,<br>CUSTOMS DEPARTMENT |
| 15 | I.A.(CrI.)/265/2021<br>B/O<br><b>in</b> CrI.Pet./272/2021<br><b>WITH</b><br>CrI.Pet./272/2021                                | TAHIDUL ALOM<br><b>Versus</b><br>THE UNION OF INDIA                                | MR Z KAMAR  | SC, NCB                                  |
|    |  | TAHIDUL ALAM<br><b>Versus</b><br>THE UNION OF INDIA                                | MR Z KAMAR<br>MR. R R KAUSHIK   | SC, NCB                                  |

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1) MR. L SHARMA 25-05-2021 To 25-06-2021